

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 137 of 2011

Dated :22nd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

JSW Steel Ltd.

... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents returnable on
13.10.2011. Dasti service is permitted.

Post the matter on **13.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks